

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 46 of 2025/EZ

In the Matter of:

*Mukul Haloi and Another ... Applicant*

-vs-

*The State of Assam and Others ... Respondents*

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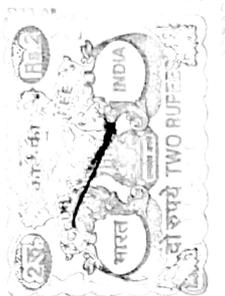
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**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 46 of 2025/EZ

*Rajiv Kumar Das*

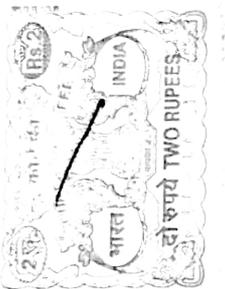
Adal District Commissioner  
Nalbari



In the Matter of:  
*Mukul Haloi and Another ..... Applicant*

**-vs-**

*The State of Assam and Others ..... Respondents*  
resident of Athgaon, Dist- Kamrup (M) (Assam),



Affidavit in Reply on behalf of the Respondent No 3, The District Magistrate, Nalbari.

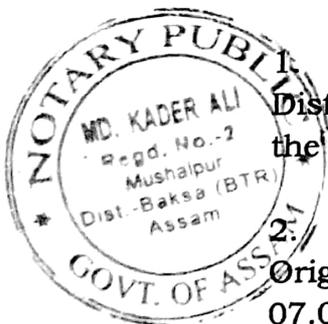
I, Shri Rajiv Kumar Das, son of Late Kanaklal Das, aged about 47 years, by faith - Hindu, by occupation- service, residing at Athgaon, Dist- Kamrup (M) (Assam), do hereby solemnly affirm and state as follows:

That I am the Additional District Commissioner of Nalbari District in the State of Assam and as such I am fully conversant with the facts and circumstances of the case.

That I have received the notice and copy of the above-mentioned Original application, as well as the orders dated 03.04.2025 and 07.05.2025, of the National Green Tribunal, Eastern Zone Bench, have gone through the same and understood the contents made therein.

3. That I will traverse only through those portion which are relevant for the present purpose, as well as for which the clarifications are sought for. The portions of Original application, not replied to shall not be treated as to be my admission.

That at the outset I would like to state that, as per the direction of the Hon'ble National Green Tribunal (hereinafter called as NGT), an inspection has already been conducted by the Circle Officer, Nalbari



*Identified by me*  
*Safiqul Islam*  
*18/7/25*  
Advocate  
enrol. No.-1767/2012

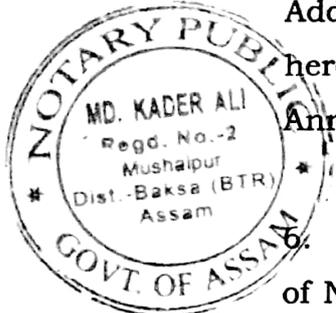
*Md*  
*18/7/25*  
MD KADER ALI  
NOTARY  
REGD. NO.-2  
Mushalpur, Dist-Baksa

X

Revenue Circle, after receiving a verbal instruction from the Additional District Commissioner.

5. That on inspection it has been found that the Brick Manufacturing unit, as well as the Stone crusher unit, both located at village Chengnoi are not functioning.

The copy of the information of Circle Officer, given to the Additional District Commissioner, after inspection is enclosed herewith, along with the photographs of the said area, and marked as Annexure - A.



6. That, it is also pertinent to mention here that the Chengnoi area of Nalbari district, is identified as an elephant Corridor, and as such being apprehensive about the obstruction due to the Brick Kiln and Stone Crusher Unit, the Divisional Forest Officer, North Kamrup Division, Rangia, expressed his concern to the District Commissioner, Nalbari. Thereafter the DC, Nalbari, has not permitted both the units to operate, and as such none of the units are in operation now.

Identified by me  
Saiqul Islam  
Adv.  
18/7/25  
Saiqul Islam  
Advocate  
nrol. No.-1767/2012-13

The copy of letter of the Divisional Forest Officer, to The District Commissioner is annexed herewith and marked as Annexure - B.

7. That the statements made out in the foregoing paragraphs are true to the best of my knowledge and belief and also based on records and the same are also my respectful submissions before this Hon'ble Court and that I have not suppressed any material facts.

*MD*  
*18/7/25*  
MD KADER ALI  
NOTARY  
REGD. NO.-2  
Mushaipur Dist.-Baksa

*Rajiv Kumar Das*  
Addl District Commissioner  
Nalbari  
**Deponent**

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GOVT. OF ASSAM  
OFFICE OF THE CIRCLE OFFICER:::;NALBARI REVENUE CIRCLE  
NALBARI

No.NBR. -22/2021/Pt-II/400

Dated:-05/07/2025

To,

The Addl. District Commissioner, (P.G.),  
Nalbari

Subject: Report -regarding.

Madam,

In pursuance of the Order of NGT, Eastern Zone Bench, Kolkata, Dated 03/04/2025 vide original application No.-46/2025/EZ, received from your end via whatsapp and your oral instruction dated 04/07/2025, it is hereby informed that during the field verification by the undersigned along with concerned LRA, the JPIS Brick Manufacturing Unit located at village Chengnoi under Nalbari Revenue Circle was found closed. However as reported by concerned Gaon Pradhan and Land Record Assistant, it is revealed that, the Stone Crusher Unit at village Chengnoi under Nalbari Revenue Circle has not started functioning so far. In this regard, pictorial evidence of the site visit and concerned LRA & Gaon Pradhan report are enclosed.

This is for favour of your kind information and necessary action.

Encl.:- As stated above.

Your's Faithfully,

*[Signature]*  
Circle officer  
Nalbari Revenue Circle  
Nalbari  
Nalbari Rev. Circle  
Nalbari









**GOVERNMENT OF ASSAM  
OFFICE OF THE DIVISIONAL FOREST OFFICER  
NORTH KAMRUP DIVISION::RANGIA**

Letter no B/ 4199

Dated : 26-12-2024

To

The District Commissioner,  
Nalbari

Sub:- Regarding obstacle in identified Elephant Corridor

Madam,

With reference to the subject cited above, I would like to bring to your attention a serious issue concerning the obstruction of the identified elephant corridor in the Chengnoi area of Nalbari district. It has come to our notice that one brick kiln JPIS brick kiln industries (owner – Smti Parbin Sultana) situated in the Chengnoi area is impeding the natural movement of elephants which has led to frequent instances of elephants straying into nearby villages.

It is seen that the herd of elephants enter Nalbari from Baksa and Tamulpur area through Pagladia River. The area contain lots of grasses, ample water and enough shade tress and is highly suitable as habitat of elephants. However while roaming within the area many a times it has encountered the disturbance in the form of Brick kiln, unplanned solar fences etc as a result of which it strays into the human habitation causing damage to crop, houses and even life of the people.

It is a new phenomenon where Nalbari has been affected by Human- Elephant Conflict (HEC) since 2022 which has resulted in loss of property, livelihood and even death where a 23-year old man was mauled to death by the wild elephant in Gobindpur area of Nalbari on 19-12-2024. This led to huge resentment among the public who blocked the NH-27 until the redressal of the problem.

Given the serious nature of the problem, it is requested to look into the issue of license to the above mentioned brick kiln in light of the present man -elephant conflict and may revoke the license of it if deem fit and proper.

This is for favour of your kind information and necessary action.

Encl: Map of the Identified Elephant corridor

Yours faithfully

  
Divisional Forest Officer,  
North Kamrup Division, Rangia